

I/345920/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu
Notification

Jammu, the ^{15th} of February, 2024

S.O. ¹⁰³ In exercise of the powers conferred as contained in sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Kishtwar.

| S.No | Name of the Tehsildar (Sh./Smt.) | Designation | Jurisdiction |
|------|----------------------------------|-------------|---------------|
| 1. | Ashraf Pervaz, JKAS | ACR | Kishtwar |
| 2. | Umar Jahanzeb, Jr. JKAS | Tehsildar | Dachhan |
| 3. | Manjeet Singh Katal | Tehsildar | Atholi Paddar |
| 4. | Afsha Afreen, Jr. JKAS | Tehsildar | Nagseni |
| 5. | Parvaiz Ahmed Shah | Tehsildar | Mughalmaidan |
| 6. | Nirbhay Sharma Jr. JKAS | Tehsildar | Kishtwar |
| 7. | Nitin Kumar Jr. JKAS | Tehsildar | Warwan |
| 8. | Mohit Gupta | Tehsildar | Marwah |
| 9. | Shuja Hamid Banday | Tehsildar | Chatroo |

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Department of Law, Justice & PA

No.Law/Powr/10/2021-10

Dated: -15-02-2024

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Jammu.
- 3) Administrative Secretary, Revenue Department
- 4) Deputy Commissioner, Kishtwar. This is with reference to letter No. DCK/PS/23/F.No.02/3158-59 dated: 05.02.2024
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) Concerned Officers .
- 7) SO section, Department of Law, Justice and Parliamentary Affairs.
- 8) Incharge Website

(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A